

FORM G-CORRIGENDUM

INVITATION FOR EXPRESSION OF INTEREST FOR

PRITDIP IMPEX (INDIA) PRIVATE LIMITED OPERATING IN TRADING INDUSTRIAL RAW MATERIALS AT A/11 MAYUR APARTMENTS DADA BHAI CROSS ROAD NO 3, VILE PARLE (WEST), MUMBAI-400056, MAHARASHTRA INDIA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 This Corrigendum issued in continuation of form G dated 22.03.2024 is given to the public in general under the Insolvency and Bankruptcy Code, 2016 and Regulations thereunder, that in the Form G issued dated 22.03.2024 following amendments and additions are made and the Form G is replaced as under:-

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	PRITDIP IMPEX (INDIA) PRIVATE LIMITED CIN: U51420MH2004PTC149345
2.	Address of the registered office	A/11 Mayur Apartments Dada Bhai Cross Road No 3, Vile Parle (West), Mumbai-400056, Maharashtra, India
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	A/11 Mayur Apartments Dada Bhai Cross Road No 3, Vile Parle (West), Mumbai-400056, Maharashtra, India
5.	Installed capacity of main products/ services	N/A
6.	Quantity & value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	cirp.piipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	cirp.piipl@gmail.com
10.	Last date for receipt of expression of interest	07.04.2024 (15 days from invitation of Expression of Interest)
11.	Date of issue of provisional list of prospective resolution applicants	On or before 09.04.2024
12.	Last date for submission of objections to provisional list	14.04.2024
13.	Date of issue of final list of prospective resolution applicants	24.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	14.04.2024
15.	Last date for submission of resolution plans	16.05.2024
16.	Process email id to submit EOI	cirp.piipl@gmail.com

RAJESH RAMESH KAMATH

Regn. No.: IBBI/IPA-001/IP-P-01606/2019 -2020/12481

Resolution Professional for Pritdip Impex (india) Private Limited undergoing Corporate Insolvency Resolution Process

Registered Add: 301 A Wing Green Gagan Near Lokhandwala, Akurli Road Kandivali East, Mumbai Suburban, Maharashtra-400101

Correspondence Add: Shop 76, Whispering Palms Shopping Center, Lokhandwala, Akurli Road, Kandivali East, Mumbai-400101

Date : 27.03.2024

Place: Mumbai

Email: iprrkamath@gmail.com; cirp.piipl@gmail.com